

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

10. IA 2016/2023 In C.P. (IB)/1408(MB)2017

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2023**

NAME OF THE PARTIES: - Manoj Kumar Jain
IN THE MATTER OF
Sudam A. Karande
V/s
Good Value Marketing Co. Ltd.

APPEARANCES: -

FOR THE LIQUIDATOR : Adv. Ricky Sampat

Section: 60(5), U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC).

I.A. 2016/2023- The present interlocutory application is filed by the Liquidator placing on record the 2nd Progress Report for the quarterly ended 31 December 2022. The said report of the Liquidator is taken on record. In view of the aforesaid observations, **I.A. 2016/2023** is **allowed** and **disposed of**.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)
Manish Tiwari

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)